POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

CHOICE INTERNATIONAL LIMITED (CIL)

Regd. Office: 624, Corporate Park, Nirmal Lifestyles, L.B.S. Marg,
Mulund (West), Mumbai 400 080
Tel. No. (022) 3291 9024 Fax No. (022) 2562 8290, E-mail ID: choiceinternational@vsnl.net

The following announcement is made, by Fedex Securities Ltd., Managers to the Offer, in compliance with SEBI (Substantial Acquisition of Shares and Takeover Regulations) 1997 and subsequent amendments thereto, furnishing the details subsequent to the Public Announcement (PA) made on October 5, 2006 & Corrigendum to PA made on January 11, 2007 and closure of Open Offer to the Shareholders of CIL.

1	Name of the Target Company	Choice International Limited			
2	Name of the Acquirer, including PACs	**Main Acquirer** Tenet Bio-Pharma Private Ltd **PACs** None			
3	Name of the Manager to the Offer	Fedex Securities Ltd.			
4	Name of the Registrar to the Offer	Sharex Dynamic (India) Pvt. Ltd.			
5	Date of Opening of the Offer	Thursday, January 18, 2007			
6	Date of Closure of the Offer	Tuesday, February 6, 2007			
7	**Details of Acquisition**	**Proposed in Letter of Offer**		**Actuals**	
a	Offer Price (Fully paid up) Partly Paid Up	Rs.4/50 No party paid Shares		Rs. 4/50	
b	Shareholding of Acquirer prior to Share Purchase Agreement/PA	0 (0%)		0(0%)	
c	Shares being acquired through Share Purchase Agreement	14,87,895 (38.84 %)		14,87,895 (38.84%)	
d	Shares acquired in the Open Offer	7, 66,180 (20%)		3,000 (0.08%)	
e	Size of open Offer (No of Shares X Offer price)	Rs.34,47,810/-		Rs. 13,500/-	
f	Shares if any acquired after PA but 7 working days prior to closure of Offer Price of the Shares acquired No. of Shares acquired % of Shares acquired			NIL N A N A N A	
g	Post Offer Shareholding of Acquirer including PACs, if any	22, 54,075 (58.84%)		14, 90,895 (38.92%)	
h.	Pre and Post offer Shareholding of Public @	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	Fully paid Shares	18,28,505 (47.73 %)	15,76,825 (41.16%)	18,28,505 (47.73 %)	23,40,005 (61.08%)
	Partly paid Shares	NIL		NIL	
8.	Date of despatch of consideration and delay if any.	February 8, 2007. No delay. No interest is due and payable			
9	Position of Escrow Account	The amount held in Escrow Account is utilized to the extent required to make payment for acceptances and the balance continues to remain in Escrow. The same will be released shortly.			
10	Status of Investor complaints	No investor complaints			

Notes:

@ The post offer holding of Public includes the residual holding of the existing (i.e. pre offer) promoters.

The transfer of Shares acquired in the Open Offer, being acquired through the Share Purchase Agreement and taking control of the Target Company by the Acquirer will be made on or after February 21, 2007.

The Acquirer accepts full responsibility for the information contained in this Public Announcement.

ISSUED BY MANAGER TO THE OFFER

FEDEX SECURITIES LIMITED

FEDEX SECURITIES LIMITED
SEBI Regn. No. INM 000010163
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Adj. Western Express Highway, Vile Parle (East), Mumbai 400 057
Tel. Nos. (022) 26136460 /61, Fax No. (022) 2618 6966,
E-Mail ID: fedex@vsnl.com
Contact Person : Shri. R. Ramakrishnan

On behalf of
The Acquirer

Tenet Bio-Pharma Pvt. Ltd.

Registered Office: 596, Kailash Path, Devi Nagar, New Sanganer Road, Jaipur -302019
Tel No (0141) 3228992, Fax No. (0141) 2703482, E Mail Id: tnetbio@rediffmail.com

Place: Mumbai
Date: February 8, 2007